

तक की कम्प्लेंट दर्ज कराई गई है, जिससे पता चले कि हम जो ब्लेड बनाते हैं, उसकी क्वालिटी अच्छी नहीं है? मैं मंत्री महोदय से यह भी जानना चाहता हूँ कि क्या नॉन-प्रायोरिटी सेक्टर में मल्टी नेशनल कम्पनी को स्थान देने का प्रावधान है और यदि आप इस ब्लेड इन्डस्ट्री को बचत करना चाहते हैं, तो क्यों इंडियन कम्पनी को इन्वाइट नहीं किया जाता है और क्यों विदेशियों को बुलाया जा रहा है?

**SHRI CHARANJIT CHANANA:** Advancement of technology is allowed by the import of technology only where the technology is not being advanced at all here and where the priority sector also needs. If we want to be sure about our shaves, I personally feel that advancement of technology is a *sine qua non* as far as blade manufacturing is concerned. But I am not at all speaking for a multinational as far as advanced technology is concerned. The technology advancement will be promoted and it is essential.

### WRITTEN ANSWERS TO QUESTIONS

#### Police-Public Relationship

\*333. **SHRI N. E. HORO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some recommendations were made by the Committee on Police Training (1974) that Citizen's Committee should be formed at the District, Sub-Division and Police Station Levels, consisting of the representatives of various professional groups of the community and respectable persons and should promote a meaningful relationship between the police and public;

(b) if so, how far Government could get success in this regard; and

(c) whether the Union Government have taken steps or propose to

take steps for the implementation of these recommendations?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**

(a) The Committee on Police Training had made a suggestion to this effect for being tried on experimental basis.

(b) and (c). The Union Government have already forwarded copies of the Report of the Committee on Police Training to all the States with the request that the various recommendations and suggestions contained therein may be implemented by the State expeditiously. The State Governments have been requested to intimate the action taken in this regard. On receipt of the information from the States, the same will be laid on the Table of the House.

#### Export of Scooters

\*334. **SHRI C. CHINNASWAMY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a heavy demand for Indian scooters in foreign countries;

(b) the number of scooters exported by Scooters India Ltd. and the names of the countries; and

(c) the steps taken by Government to promote export of scooters?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) Indian Scooters are in demand in foreign countries.

(b) A Statement is laid on the Table of the House.

(c) Government provides the necessary input support where required.

#### Statement

*Export of Scooters by M/s. Scooters India Ltd.*

*M/s. Scooters India Limited, Lucknow have exported scooters mainly*